

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

24. IA 2731/2021
In
C.P. (IB)/919(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.09.2022**

Name of the Parties: State Bank of India
Vs
Lalit Mishra

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Subir Kumar a/w Ms. Disha Ponda, Ld. Counsel for the Financial Creditor present. Mr. Mohnish S. Jain, Ld. Counsel for the Personal Guarantor present.
2. List this matter on **26.09.2022**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)